

ITEM NO.110

COURT NO.12

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7662/2014

COMMISSIONER OF INCOME TAX NEW DELHI

Appellant(s)

VERSUS

LI AND FUNG INDIA PVT LTD THR. ITS
MANAGING DIRECTOR

Respondent(s)

WITH

Diary No(s). 40418/2019 (XIV)

(IA No. 179317/2019 - CONDONATION OF DELAY IN FILING

IA No. 179318/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 24245/2017 (XIV)

(IA No.88037/2017-CONDONATION OF DELAY IN FILING and IA

No.88038/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.88039/2017-PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 88037/2017 - CONDONATION OF DELAY IN FILING

IA No. 88038/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 88039/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

C.A. No. 11882/2018 (XIV-A)

Diary No(s). 40429/2019 (XIV)

(FOR ADMISSION and I.R. and IA No.182636/2019-CONDONATION OF DELAY
IN FILING and IA No.182637/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT[TO BE TAKEN UP ALONGWITH ITEM NO. 20 I.E. D.NO.
40418/2019]

IA No. 182636/2019 - CONDONATION OF DELAY IN FILING

IA No. 182637/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 28966/2019 (XIV)

IA No. 181454/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 11159/2017 (XIV-A)

C.A. No. 11165/2017 (XIV-A)

SLP(C) No. 20228/2017 (XIV)

C.A. No. 9525/2017 (XIV-A)

C.A. No. 4451/2017 (XIV-A)

C.A. No. 3069/2017 (XIV-A)

C.A. No. 6940/2015 (XIV-A)

C.A. No. 6941/2015 (XIV-A)

C.A. No. 10222/2016 (XIV-A)

C.A. No. 287/2021 (XIV-A)

(FOR ADMISSION and I.R. and IA No.4679/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 5102/2021 (XIV-A)

(FOR ADMISSION and I.R. and IA No.81627/2020-CONDONATION OF DELAY IN FILING and IA No.81629/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 01-09-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Tushar Mehta, SG
 Mr. Sanjay Jain, ASG
 Mr. Zoheb Hussain, Adv.
 Mr. Manish Pushkarna, Adv.
 Mr. S.A.Haseeb, Adv.
 Mr. Prashant Singh, Adv.
 Mr. Raj Bahadur Yadav, AOR
 Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Porus Kaka, Sr. Adv.
 Mr. Neeraj Jain, Adv.
 Mr. Aniket D. Agrawal, Adv.
 Mr. Manish Kanth, Adv.
 Ms. Kavita Jha, AOR

 Mr. Deepak Chopra, Adv.
 Mr. Harpreet Singh Ajmani, AOR
 Mr. Syed Jafar Alam, AOR

Mr. Tarun Gulati, Sr. Adv.
Mr. Parth, Adv.
Mr. Kishore Kunal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

List on 28.09.2022

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)